

**HIGH COURT OF CHHATTISGARH, BILASPUR**

**NOTIFICATION**

No. 7990 /R.(J.)/2026

Bilaspur, Dated -27/04/2026

High Court of Chhattisgarh will remain closed on account of Summer Vacation from 18.05.2026 (Monday) to 12.06.2026 (Friday) and will re-open on 15.06.2026 (Monday). The sitting of the Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are as follows:-

**Instructions for sitting and filing during Summer Vacation period:**

1. During Summer Vacation, all Civil/Criminal/Writ matters will be filed.
2. The Hon'ble Vacation Judges in case of any exigency may exchange his/her Lordship's sitting with any other Hon'ble Judges after obtaining the approval of Hon'ble the Chief Justice.
3. Hon'ble Vacation Judges will hold Division Bench Court from 10:30 AM onwards and in case of exigency may continue sitting beyond Court hours.
4. Hon'ble Vacation Judges will hold Single Bench Court, after completion of Division Bench matters, if time permits.
5. During Summer Vacation, the Registry will remain open daily from 10:00 AM to 5:00 PM except close Saturday, Sunday and Holidays.

**Following cases will be listed during Summer Vacation:-**

1. All fresh Writ/Civil/Criminal matters accompanied by application for urgent hearing during Summer Vacation. In fresh and pending bail applications, no urgent hearing application and application for hearing during Summer Vacation is required and same will be listed during Summer Vacation.
2. For listing of pending cases other than bail applications, urgent hearing application and application for hearing during summer vacation is required.
3. Not reached cases of a Vacation Judges will be listed before the next Vacation Judges, in a separate list.
4. The cases/application filed up to 04.30 P.M. on any working day prior to the day before yesterday of sitting day of Hon'ble Benches will be considered for listing on that sitting day and cause list will be published on the day just before sitting day.
5. The Hon'ble Vacation Judges will hold the Court sittings on 19<sup>th</sup>, 21<sup>st</sup>, 26<sup>th</sup> and 28<sup>th</sup> of May, 2026 and 2<sup>nd</sup>, 4<sup>th</sup>, 9<sup>th</sup> and 11<sup>th</sup> of June of 2026.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

*Sumit Kapoor*  
27/04/26  
(Sumit Kapoor)  
Registrar (Judicial)

# HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 7991 / R.(J.) / 2026,

Bilaspur, Dated: 27.04.2026

*Copy forwarded for kind information to:-*

1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Ladyship.
6.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur to place it before His Lordship .
14.	The Private Secretary to Hon'ble Mr. Justice Amitendra Kishore Prasad High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
16.	The Registrar (Vigilance / I & E / Judicial / S & A Cell), Registrar (Computerization / C.P.C.), High Court of Chhattisgarh, Bilaspur.
17.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
18.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
19.	The Additional Registrars (Judicial / D.E. & E / Admn. / Classification), High

	Court of Chhattisgarh, Bilaspur.
20.	The Advocate General, Government of Chhattisgarh, Bilaspur.
21.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.
22.	The Secretary, High Court Legal Services Committee, Bilaspur.
23.	The Secretary, High Court Bar Association, Bilaspur.
24.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J) / Writ / Civil / Criminal / Central Filing Section / Cause List Section / Lawa-zima / Paper Book & Inspection / Library / Protocol Court Officer / S.W. / Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
25.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.

  
(Sumit Kapoor)  
Registrar (Judicial)